

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2099
ANSWERED ON 06th AUGUST, 2026**

SATELLITE BASED BROADBAND SERVICES

2099 SMT. REKHA SHARMA:

Will the Minister of Communications be pleased to state:

- (a) whether Government proposes to extend satellite-based broadband services to remote, border and tribal areas;
- (b) if so, the details thereof;
- (c) the districts proposed to be covered; and
- (d) the expected timeline for implementation?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (d) Satellite-based communication services provide connectivity in underserved and unserved areas including remote, border and tribal areas, which are otherwise difficult to be covered through terrestrial media such as optical fiber, microwave, etc.

Department of Telecommunications (DoT) has granted Unified License (UL) with Global Mobile Personal Communication by Satellite (GMPCS) service authorization for the National Area to three companies, namely OneWeb India Communications Private Limited, JIO Satellite Communications Limited, and Starlink Satellite Communications Private Limited, to provide, inter alia, satellite-based internet services in the entire country.

As per the license conditions, commencement of commercial operations by the licensees are subject to compliance with the stipulated security and technical conditions, alongside necessary spectrum assignment.
